

Title : Need to expedite the construction of 2nd stage of Alappuzha Bypass.

DR. K.S. MANOJ (ALLEPPEY): Thank you, Chairman, Sir. I would like to draw the attention of the hon. Minister for Road Transport and Highways. I am very lucky that he is here. There is a need to expedite the construction of Alappuzha bypass. The construction of Alappuzha bypass started very long back in 1990. Only the first stage of construction is completed till now. The work was moving at a very slow pace. Now, it is at a standstill. The reason being the non-availability of sand, as the mining of river sand and the usage of sea sand is prohibited in Kerala. So, the implementing agency has done the earthwork for the construction using red sand. This is not allowed by the National Highways Authority. The implementing agency may be permitted to use red sand, since the expenditure on using red sand will be more. So, the estimate may be recast. The implementing agency may be allowed to recast estimate and the excess expenditure may be given to them.

Also, Sir, there are two Road-over-Bridges (ROBs) to be constructed along the bypass. Even the GAD has not been approved. If there is delay in getting GAD to be approved, this would create further delay in the completion of the construction of the bypass. Fifteen years have already elapsed. The Government has already spent nearly double the amount envisaged for the project. So, I request the hon. Minister to expedite the matter and take necessary steps for the early completion of the construction of the bypass.